

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 08.09.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 982/2008	16) O.S 866/2013
2) O.S 630/2011	17) Mis. 38/2014
3) O.S 898/2013	18) O.S 1046/2015
4) O.S 156/2014	19) O.S 146/2016
5) O.S 1114/2014	20) O.S 1078/2016
6) O.S 1528/2015	21) O.S 492/2017
HEARING	22) O.S 1446/2013
7) O.S 350/2005	EVIDENCE
8) O.S 1332/2005	23) O.S 750/2017
9) O.S 520/2009	24) O.S 800/2017
10) Ex. 32/2009	25) O.S 954/2017
11) O.S 450/2010	ORDERS
12) O.S 876/2014	26) O.S 914/2010
13) Mis. 49/2013	27) O.S 464/2020
14) O.S1062/2013	28) O.S 92/2020
15) O.S 1626/2019	29) O.S 94/2020
	JUDGMENT
	30) O.S 26/2018

Sd/
IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11:00-12:00 AM</u>		
1	O.S. 1705/2008 (HEARING) IA/1/2008		M. SRINIVAS Vs C. PRABHAKAR REDDY	M. VENKATAPPA
		<u>12.00- 1.00 PM</u>		
2	O.S. 611/2017 (EVIDENCE.) IA/1/2017 IA/2/2017		PADMA Vs THE COMMISSIONER	K S KRISHNAPPA
3	O.S. 625/2020 (SUMMONS) IA/1/2020 IA/2/2020		AISHWARYA HOMES REP BY ITS PARTNER G SUDHAKAR Vs M S SURYANARAYANA SETTY	JAI M PATIL
4	O.S. 817/2013 (HEARING)		FARIDA Vs VANDANA INFRA	ASWATH U.
5	O.S. 819/2013 (HEARING) IA/1/2013		SHEIK SUBHAN Vs VANDANA INFRA	ASWATH U.
6	O.S. 95/2016 (HEARING) IA/1/2016 IA/2/2016		ANIRUDH REP T.MANJULAMMA Vs SADASHIVA REDDY	K.N. NAGARATHNAMMA.
7	O.S. 931/2018 (HEARING) IA/1/2018		V P NANJAPPA Vs K HARI BABU REP BY P SAMBASHIVA RAO	V VISWANATH
8	O.S. 133/2019 (HEARING) IA/1/2019		RITA E M Vs PWCAOA, PROVIDENT WELWORTH CITY APARTMENTS OWNERS ASSOCIATION REP BY SHANTHA GOWDA H B	NITIN A M AND ASSOCIATES
9	O.S. 613/2019 (HEARING) IA/1/2019		K. USHA RANI Vs V. VENKATESH	KALYAN R.
10	O.S. 1175/2019 (HEARING) IA/1/2019		GANESH SHETTI Vs P VANI	MOYEENULLA ABBASI AND ASSOCIATES
11	O.S. 1337/2019 (HEARING) IA/1/2019		NAGESWARI Vs RAJAMMA	P. ANITHA
12	O.S. 667/2020 (HEARING) IA/1/2020		VALSA GEORGE Vs ARUN SAMUEL	S KALYAN BASAVARAJ

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13	O.S. 407/2019 (ISSUES.) IA/1/2019		VIMAL JAIN Vs NEELAKANTAPPA	H.R PRAVEEN KUMAR
14	O.S. 37/2012 (EVIDENCE.) IA/1/2012		MUNIYAPPA NAIDU Vs VENKATESHA	S.SHAKER SHETTY
15	O.S. 603/2012 (EVIDENCE.) IA/1/2012		N. MANJUNATH RAO Vs YEDULLA VASUDEVA REDDY	T. C. BEERALINGAPPA
16	O.S. 1667/2012 (EVIDENCE.) IA/1/2012		RAMAN PATEL ALIAS RR PATEL Vs P.GANJENDRA	P.SRINIVASIAH AND SUPREETH
17	O.S. 111/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		SUNIL KUMAR .N. Vs VENKATARAMANAI AH	N.DIWAKAR
18	O.S. 923/2013 (EVIDENCE.) IA/1/2013		SAVITHRAMMA Vs SRINIVASIAH	K. RAJENDRA PRASAD
19	O.S. 389/2014 (EVIDENCE.) IA/1/2014		M.D. KIRAN KUMAR REPTD BY RAGHU.M.K Vs PARVATHAMMA	B.M.SHYAM PRASAD AND ASSOCIATES
20	O.S. 895/2014 (EVIDENCE.) IA/1/2014		SARASWATHI Vs NARASIMHALU. N.	S.G.NATARAJ
21	O.S. 253/2015 (EVIDENCE.) IA/1/2015		M.D. INAYATH Vs SHASHIKALA	JAGADEESHACHARI
22	O.S. 633/2017 (EVIDENCE.) IA/1/2017		SHIVARAM Vs A NAGARAJ	KS NARAYANASWAMY
23	O.S. 47/2004 (ARGUMENTS) IA/1/2004		PARVATHAMMA Vs T.SUBBA REDDY	
24	O.S. 71/2009 (ARGUMENTS) IA/1/2009		NARASAMMA Vs B. L. SUBBARAMAIAH	G. SHANTHA
25	O.S. 31/2011 (ARGUMENTS) IA/1/2011		YASHODA PATIL Vs M BAR S VULCAN INTERNATIONAL BROKERS LTD	K.M BASAVARAJAPPA

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26	O.S. 33/2011 (ARGUMENTS) IA/1/2011		P RAMKUMAR Vs M BAR S VULCAN INTERNATIONAL BROKERS LTD	K.M BASAVARAJAPPA
27	O.S. 553/2011 (ARGUMENTS) IA/1/2011 IA/2/2011		H.J SIWANI Vs PARVATHAMMA	KUMAR and KUMAR ADVOCATES
28	O.S. 555/2011 (ARGUMENTS) IA/1/2011 IA/2/2011		H.J SIWANI Vs MUNI KRISHNAPPA	KUMAR and KUMAR ADVOCATES
29	O.S. 565/2011 (ARGUMENTS) IA/1/2011 IA/2/2011		SIWANI Vs V NARAYANAPPA	KUMAR and KUMAR ADVOCATES
30	O.S. 737/2013 (ARGUMENTS) IA/1/2013		MUNIYAPPA Vs MUNIYAPPA	VASANTH RAJ
Cases listed below are adjourned due to Covid 19				
31	O.S. 1271/2015 (ARGUMENTS) IA/1/2015	25-09-2020	SUNANDA Vs MAHALAKSHMI	ABIJITH M M
32	O.S. 331/2014 (SUMMONS) IA/1/2014 IA/2/2014	17-10-2020	H.M. NARAYANASWAMY Vs MANJULA	V.VISHWANATH
33	O.S. 559/2015 (SUMMONS) IA/1/2015	17-10-2020	VENKATAMMA Vs REETHA	HARSHA
34	O.S. 1069/2015 (SUMMONS) IA/1/2015	17-10-2020	A JAYALAKSHMI Vs LAKSHMAMMA	L.SURESH.
35	O.S. 1107/2015 (SUMMONS) IA/1/2015	17-10-2020	SUNNINGADALE DEVELOPMENTS REPTD ARUN ADVANI Vs VENKATAMMA	VISHWANATH G L.
36	O.S. 1125/2015 (SUMMONS) IA/1/2015 IA/2/2015	17-10-2020	SUBBAIAH Vs K.S.NAHESH	A.R. KRISHNAMURTHY.
37	O.S. 121/2016 (SUMMONS) IA/1/2016 IA/2/2016	17-10-2020	TAWAKAL SAB Vs AYAB	H M SOMASHEKARAIHAH

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38	O.S. 719/2016 (SUMMONS) IA/1/2016	17-10-2020	PUTTAMMA Vs RATNAMMA	D.M. Joshi
39	O.S. 873/2016 (SUMMONS) IA/1/2016	17-10-2020	MANDALAPPA REP T GOPALAPPA Vs MAHALAKSHMI	N SRIDHAR
40	O.S. 893/2016 (SUMMONS) IA/1/2016	17-10-2020	NATRAJAN Vs RAJAREDDY	BAV
41	O.S. 947/2016 (SUMMONS) IA/1/2016	17-10-2020	L.V. LAKSHMI Vs M P RABHAKAR	KUMAR AND BHAT
42	O.S. 1137/2016 (SUMMONS) IA/1/2016 IA/2/2016 IA/3/2016	17-10-2020	P U BOPANNA Vs NAGAMMA	MMB
43	O.S. 1217/2016 (SUMMONS) IA/1/2016	17-10-2020	LALITHA NAGARAJAN REP K M PRADEEP Vs S C VASANTHI	Nagaiah
44	O.S. 1221/2016 (SUMMONS) IA/1/2016	17-10-2020	PUSHPA GAYAN H Vs KARTHIK K	MAB
45	O.S. 1223/2016 (SUMMONS) IA/1/2016	17-10-2020	LALITHA NAGARAJAN REP K M PRADEEP Vs KUMARASWAMY	Nagaiah
46	O.S. 419/2017 (SUMMONS) IA/1/2017 IA/2/2017	17-10-2020	THOMAS RAVI MATHEWS Vs SHARADA	
47	O.S. 693/2017 (SUMMONS) IA/1/2017	17-10-2020	UMMADI SETTY BAGYA LAKSHMI Vs VIJAYA	NSV
48	O.S. 1127/2017 (SUMMONS) IA/1/2017	17-10-2020	LALITHA VANI Vs PUTTAMMA	A T MALLYA
49	O.S. 1133/2017 (SUMMONS) IA/1/2017	17-10-2020	B BETTAIAH Vs GEETHAMMA	BRN
50	O.S. 27/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/4/2018 IA/3/2018	17-10-2020	ASHA N DESAI Vs C RAMAIAH REDDY	K N DAYALU

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51	O.S. 283/2018 (SUMMONS) IA/1/2018	17-10-2020	ANIL Vs AMMAYYAMMA ALIAS CHIKKAAMMAYA	P.R.D
52	O.S. 875/2019 (SUMMONS) IA/1/2019	17-10-2020	SAROJAMMA Vs YALLAPPA	VASANTH KUMAR B.M
53	O.S. 985/2019 (SUMMONS) IA/1/2019 IA/2/2019	17-10-2020	MOHAMMED SABIR Vs N. ARSHIYA ALIAS N. HASEEN TAJ	T4J LAW ASSOCIATES
54	O.S. 1071/2019 (SUMMONS) IA/1/2019	17-10-2020	MUNIRATHNA M.R Vs GEETHA SANJAY VHATKAR	K. VIJAY KUMAR
55	O.S. 1075/2019 (SUMMONS) IA/1/2019	17-10-2020	K. CHANDRA PRABHA Vs GEETHA SANJAY VHATKAR	K. VIJAY KUMAR
56	O.S. 1137/2019 (SUMMONS) IA/1/2019	17-10-2020	PADMA P. Vs MANJUNATH	MRH ASSOCIATES
57	O.S. 1277/2019 (SUMMONS) IA/1/2019	17-10-2020	TIPPU SULTAN Vs PRAVEEN	AFZAL KHAN
58	O.S. 523/2020 (SUMMONS) IA/1/2020	17-10-2020	SRI. P. RAJANNA REP BY P SEETHARAMAIAH Vs SMT. MUNIYAMMA	D.S.JAYARAJ
59	O.S. 123/2017 (NOTICE) IA/1/2017	17-10-2020	KRISHNAPPA THIMMANAGODA PATIL Vs INDIRAMMA	A C SATISH
60	Misc 69/2018 (NOTICE)	17-10-2020	THIMMARASAPPA Vs THE COMMISSIONER	S .S ASSOCIATIES
61	Misc 27/2019 (NOTICE) IA/1/2019	17-10-2020	RAJU J S Vs MUKUNDA	SHARADA.C
62	O.S. 709/2019 (NOTICE) IA/1/2019 IA/2/2019	17-10-2020	NANJEGOWDA K Vs P. MUNIRAJU	A. V. R.
63	O.S. 1131/2014 (AMENDMENT) IA/1/2014 IA/2/2014	17-10-2020	GOVINDAPPA Vs SHIVANNA	R.S.SURESHA

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64	O.S. 379/2017 (APPEARANCE OF PARTY) IA/1/2017	17-10-2020	M S SARASWATHI Vs SHAKUNTHALAMMA	K R BHARADWAJ
65	O.S. 21/2015 (CALL ON) IA/1/2015	17-10-2020	B.L.VINAY Vs D.J.NAGARAJ	Y.N.S.R
66	O.S. 513/2015 (CALL ON) IA/1/2015	17-10-2020	SEETHARAMAIAH Vs MARIGOWDA	R.S.KONARADDI
67	O.S. 423/2017 (CALL ON) IA/1/2017 IA/2/2017 IA/3/2017	17-10-2020	SARASWATHI Vs GUDIYAPPA	
68	O.S. 153/2015 (OBJECTIONS) IA/1/2015	17-10-2020	R RAGHAVENDRA RAO Vs PRAJAPITHA BRAHMA KUMARIS REP BY BHRAHMA KUMAR RAMESH SHAH	G K KULKARNI
69	O.S. 249/2017 (OBJECTIONS) IA/1/2017	17-10-2020	T J GIRISH Vs RAMALINGAIAH	
70	O.S. 527/2018 (OBJECTIONS) IA/1/2018	17-10-2020	K.V. DARMAIAH Vs KRISHNAPPA	SURENDRABABU
71	O.S. 535/2018 (OBJECTIONS) IA/1/2018	17-10-2020	NARAYANASWAMY S. Vs MUNIYAPPA	M. SRINIVASA
72	Misc 45/2018 (OBJECTIONS)	17-10-2020	VADERAHALLI GRAMA PANCHAYATH REP BY PDO Vs SOMASHEKAR	K S KALLESHAPPA
73	Misc 51/2018 (OBJECTIONS)	17-10-2020	SHASHIKALA Vs THE COMMISSIONER	H RAJANNA
74	O.S. 153/2019 (OBJECTIONS) IA/1/2019	17-10-2020	M. JANGAMAPPA Vs ANJINAPPA	K.V CHANDRAREDDY
75	O.S. 1565/2019 (OBJECTIONS) IA/1/2019	17-10-2020	JAYASHANKAR Vs FIVE STAR BUSINESS CREDITS LIMITED REP BY MANAGER	NAGESH V.R
76	O.S. 1591/2019 (OBJECTIONS) IA/1/2019	17-10-2020	B. BETTAIAH Vs MUTTAIAH	S.C VENKATESH

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77	O.S. 1747/2019 (OBJECTIONS) IA/1/2019	17-10-2020	JULIET MARY L. Vs S. CHARLES	G.K. LAW ASSOCIATES
78	O.S. 111/2020 (OBJECTIONS) IA/1/2020	17-10-2020	SYED AJAZ Vs S. KRISHNA	K.T DAKAPPA